

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2954
(TO BE ANSWERED ON 16.12.2015)

PENDING CASES IN CIC

2954. SHRI BHARATHI MOHAN R.K.:
SHRI B. VINOD KUMAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Central Information Commission (CIC) has not opened envelopes of about 10,000 RTI cases sent to it by aggrieved applicants over the last two months as reported in the media;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective measures taken by the CIC in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR.JITENDRA SINGH)

(a) & (b): Around 10, 500 numbers of dak received in the Central Registry of the Central Information Commission was pending for scrutiny as on 16. 11.2015. However, to clear this backlog, a special drive was undertaken by deploying large number of staff from 16.11.2015 to 26.11.2015. As a result, a total of 11643 daks pending in the Central Registry were scrutinized and requisite action for registration of the cases as complaints/appeals was taken.

(c): The Central Registry of the Central Information Commission has been strengthened to ensure that dak received in the Central Registry is promptly processed and appropriate action is taken thereon.
